

Central Administrative Tribunal
Principal Bench: New Delhi

CP 173/97 in OA 2338/96

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New Delhi, this the 20th day of August, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri K. Muthukumar, Member (A)

Mrs. Elizabeth Zachariah
Staff Nurse,
Safdarjung Hospital (ICCU)
New Delhi.

Mrs. Aleyamma Chacko
Retd. Assistant Nursing Superintendent,
Sector 1, Saket,
Pushp Vihar, M.B.Road,
New Delhi.Petitioners

(By Advocate: Sh. A.K. Bhardwaj proxy for Sh. R.K.
Shukla)

Versus

Mr. P.P. Chauhan
Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi.

Mr. R.K. Srivastava
Medical Superintendent
Safdarjung Hospital,
New Delhi.

Dr. K.T. Bhowmik
Estate Officer,
Safdarjung Hospital,
New Delhi.Respondents

(By Advocate: Sh. R.P. Aggarwal)

O R D E R (ORAL)
[Dr. Jose P. Verghese, Vice-Chairman (J)]

After our orders passed on 2.4.1997, instead of complying with the orders, respondents seems to have passed an order cancelling the allotment of quarter in the name of the petitioner. The counsel for the respondents is stating today that the said order has been passed at a time when the orders of this court dated 2.4.1997 were not available to them, and he undertakes to withdraw the said

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order forthwith. It is also stated that there is some interim orders passed by the High Court of Delhi against our orders.

In view of the statement made by the counsel appearing on behalf of the respondents, the Contempt of Courts proceedings are dropped and notices are discharged.


(K. Muthukumar)
Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman (J)

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